

सरदार ए० एस० सहगल : क्या यह सच है कि मँगनीज और के बहुत से व्यापारियों ने रेलवे का भाड़ा कम करने के लिये गवर्नमेंट से प्रार्थना की है ताकि वे सस्ते दाम में माल भेज सकें ?

श्री करमकर : हमें पता नहीं रेलवे भाड़ा कम करने के कुछ रिप्रेजेंटेशंस तो थे, फ्री फीस्लीटीज के बारे में थे, लेकिन ऐसा करना मुश्किल था और उसके लिये हमने किन्हीं २ रेलों पर रिस्ट्रिक्शंस डाले, रेल के भाड़े के बारे में कोई क्वेश्चन हमारे पास नहीं आया ।

E. C. A. F. E.

***32. Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Indian delegation which was sent to attend the conference of the E.C.A.F.E. on water resources development held in Tokyo in the month of May, 1953, has submitted any report;

(b) if so, what are the important features of the report; and

(c) the important subjects discussed in the conference and the part that delegates from India played there?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) and (c). A copy of the report submitted by the delegation is placed on the Table of the House. [Placed in the Library. See No. S-245/54.]

Shri S. N. Das: May I know whether the report that has been submitted has been scrutinised by the Government and, if so, what are the important subjects on which the Government of India would like to take action?

Shri Hathi: The report is under the examination of Government.

G. A. T. T.

***33. Shri A. K. Gopalan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have completed the investigation of the working of the General Agreement on Tariffs and Trade; and

(b) if so, what conclusions have been reached in the matter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). A study of the effects of the General Agreement on Trade and Tariffs in so far as it affects our country is a continuous process and amendments of parts of the agreement are often put forward at the meetings of the G. A. T. T. No special study has, however, been undertaken in the manner suggested.

Shri V. P. Nayar: Will it be possible for Government to say what percentage of our exports go to GATT countries and what percentage of our total imports come from GATT countries, so that we can find out what the impact of the Agreement on our import-export trade is?

Shri T. T. Krishnamachari: If a question is put, I will try to answer it.

Shri Joachim Alva: In making a study, which is a continuous process as the hon. Minister said, of the working of the GATT, has Government noted that the U. S. A. invoked the clauses of this Agreement when Ceylon wanted to export strategic materials to China, and will Government take note of these pitfalls and time-bombs?

Mr. Speaker: He does not want any information; he wants Government to take note of it.